For implementation of Section 12(l)(c) of the RTE Act, the respective State and UT Government- appropriate government under the RTE Act are required to notify the disadvantaged groups and weaker sections, notify per child cost and start admissions in private un-aided schools as per the procedure laid down by the concerned State and UT Government.

Section 12(2) of RTE Act also provides for reimbursement to the Private Unaided Schools for admitting children under Section 12(1)(c). The reimbursement is based on the per-child expenditure notified by the State or the actual amount charged by the school, whichever is less. The reimbursement towards expenditure incurred for 25% admissions in private unaided schools under Section 12(1) (c) of the RTE Act is supported under Samagra Shiksha, subject to a maximum ceiling of 20% of the TOTAL Annual Work Plan and Budget approved by the Government of India for a State/UT under the Scheme. The reimbursement for this purpose is based on the proof of actual payment made to schools by the States. The fund approved for reimbursement to the States/UTs is a part of the overall allocation under the centrally sponsored scheme of Samagra Shiksha for a given year which is shared between Centre and States/ UTs as per the applicable fund sharing pattern prescribed by the Ministry of Finance.

Relaxation in CBSE norms for new Government Schools

2147. SHRI VINAY DINU TENDULKAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) how many Government and nongovernmental CBSE courses are running in the entire country including Goa; and
- (b) whether the Ministry will take steps to make provision for opening of new Government schools by relaxing the rules, with specific focus on the rural areas, in view of the increasing interest of students in the CBSE course in rural areas, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) The CBSE has informed that in the entire country including Goa, one common curriculum is being followed in all schools affiliated to CBSE including Government and non-government schools.

(b) At present, out of a Total 22,275 schools affiliated to CBSE, there are 4,441 Government schools including government aided, Kendriya Vidyalaya (KV), Navodaya Vidyalaya (NV) and Central Tibetan Schools Administration (CTSA) schools. CBSE schools, both government and non-government are expanding in rural areas, with more than 50% of CBSE schools being in rural areas. Besides, 645 Jawahar Navodaya Vidyalayas (JNVs) under MHRD are all located in rural areas.

Relaxation is given by CBSE to Government schools including those in rural areas, in terms of affiliation fee and upgradation fee. While for private schools, affiliation/upgradation fee ranges from $\ref{totaleq}$ 50,000/- and above, for Government schools, it is $\ref{totaleq}$ 20,000/-.

Filling reservation quota for SC, ST and OBC students by Central Universities

2148. SHRI K.K. RAGESH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Central Universities in the country are filling the required reservation quota for SC, ST and OBC students;
- (b) if so, the percentage of seats reserved for SC, ST and OBC students in Central Universities and the percentage of such reserved seats filled in each of the Central Universities during the last five years;
- (c) if not, the reasons for not filling the seats reserved for SC, ST and OBC students; and
- (d) if not, the details of measures taken by the Ministry to ensure filling of seats reserved for SC, ST and OBC students, if any?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (d) The Central Educational Institutions (Reservation in Admission) Act, 2006 as amended in 2012 provides for reservation in admission for 15%, 7.5% and 27% of seats in each branch of study or faculty for the Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs) respectively. Central Universities under purview of Ministry of Human Resource Development (MHRD) are implementing it. Percentage of students belonging to SCs, STs, OBCs enrolled in Central Universities during the last five years is given in the Statement.